

HIGH COURT OF DELHI : NEW DELHI

No. 126/ Rules/DHC

Dated: 14/01/2025

CIRCULAR

It is circulated for information of all concerned that Notification No.F.1/43/2024-Judl./Suptlaw/29-35 dated 06.01.2025 pertaining to amendments in Delhi Family Court Rules, 1996 stands published in Delhi Gazette Extraordinary Part IV dated 06.01.2025 by Government of National Capital Territory of Delhi, Department of Law, Justice and Legislative Affairs and is available on the website of this Court namely www.delhihighcourt.nic.in under the link "Notifications and Practice Directions".

(KANWAL JEET ARORA)
REGISTRAR GENERAL.

Dated: 14/01/2025

Endst. No. 04-32/ Rules/DHC/2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
4. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
6. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
11. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
12. The Principal District & Sessions Judge-cum-Special Judge, CBI (PC Act), Rouse Avenue District Court Complex, New Delhi
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi
14. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P.Estate, New Delhi.
15. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
16. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/ Karkardooma Courts/ Rohini Courts/Dwarka Courts/Saket Court Complex.
17. The Secretary, Bar Council of India, 21, Rouse Avenue, Institutional Area, New Delhi- 110002.
18. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049
19. The President/Secretary, Supreme Court Bar Association, Supreme Court, New Delhi.
20. The Member Secretary, Delhi State Legal Service Authority, Patiala House Courts, New Delhi with the request to forward a copy of the Notification/Practice Directions/Circular to the Secretaries of all the eleven District Legal Services Authorities.
21. The Secretary, Delhi High Court Legal Services Committee
22. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Notification/Practice Directions/Circular on the website of Delhi District Court.
23. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
24. All Registrars/OSDs/Joint Registrars (Judicial) with the request to bring the content of circular to the notice of the staff working under them.
25. Joint Registrar-cum-P.A. to Registrar General, Delhi High Court.
26. Joint Director (IT) with the request to upload the Circular on the Intranet of this Court.
27. Librarian, Delhi High Court.
28. Private Secretaries/Courts Masters to Hon'ble Judges for kind perusal of Their Lordships.
29. Guard File.

(SYED ZISHAN ALI WARSII)
JOINT REGISTRAR (RULES)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 3954-4034/ Rules/Gaz/2025

Dated 22 JAN 2025

Sub:- Circular No. 126/ Rules/DHC, dated 14.01.2025

Copy forwarded for information & necessary action to:-

1. All the Judicial Officers of DHJS (Central), Tis Hazari Courts, Delhi.
2. Ms. Nivedita Anil Sharma, Principal Judge, Family Court, Central, Tis Hazari Courts, Delhi.
3. Sh. Murari Prasad Singh, Judge, Family Court, Central, Tis Hazari Courts, Delhi.
4. The AO(J)/Branch In-Charge, E-Sewa & Suvidha Kendra, Filing Section, (Central) Tis Hazari Courts, Delhi.
5. The PS/Reader to Ld. Principal District & Sessions Judge (HQs), Delhi.
6. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi (for uploading).
7. The R&I Branch (Central) for uploading on Layers.

(MUKESH KUMAR GUPTA)

District Judge (Comm. Court-07)

Officer In-Charge Judicial Branch, Central

For Principal District & Sessions Judge (HQs)

Delhi